

Increase in export of organic products

2278. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there is a constant increase in export of organic food products from India;

(b) if so, the details thereof; and

(c) what organic products are having good market in foreign countries and what is the volume of exports and its value during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) Yes, sir.

(b) and (c) The details of export of organic products during the last three years are as under:—

Years	Quantity in MT	Value in US\$ Million	% increase (value)
2015-16	2,63,687	298	
2016-17	3,09,767	370	25.42
2017-18	4,58,339	516	39.35

Source: APEDA.

The major organic products exported from India are oil seeds such as soyabean and sesame seeds and cereals such as rice and millets.

Trade restrictive measures by WTO members

2279. SHRI N. GOKULAKRISHNAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the members of the World Trade Organisation have applied as many as 137 new trade restrictive measures, including tariff hikes and quantitative restrictions during the one year period starting October, 2017; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) Yes, Sir. As per the Report of Trade Policy Review Body of WTO on trade related developments, presented to members on 11th December, 2018, the WTO members (including India) applied 137 new trade-restrictive measures during the period mid-October, 2017 to mid-October,

2018. The measures included tariff increases, quantitative restrictions, import taxes and export duties.

Foreign investments in startups

2280. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Indian startup companies are unable to attract foreign investments, if so, the details thereof;

(b) the details of investments which came from foreign investors in startups during the last three years; and

(c) whether Government is taking any step to boost foreign investments in Indian startups?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) No such information is centrally compiled with Department of Industrial Policy and Promotion.

(c) To attract FDI into startups, it has been provided in the FDI policy that Startups can issue equity or equity linked instruments or debt instruments to Foreign Venture Capital Investor (FVCI) against receipt of foreign remittance, as per the Foreign Exchange Management Act (FEMA) Regulation.

Department of Industrial Policy and Promotion is taking pro-active steps to boost foreign investments into Indian Startups. A Startup India Global Venture Capital Summit 2018 was organized by DIPP with the key objective of mobilising global capital for innovation in India.

Compensation package for coffee farmers in Kerala

2281. SHRI K. K. RAGESH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Central Government is considering any compensation package for the coffee farmers in Kerala for the severe losses occurred due to heavy rains and floods;

(b) if so, whether any detailed report on the loss is available, if so, the details thereof;

(c) whether any financial allocation is proposed for the compensation package; and